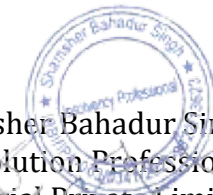


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR

**ASSOCIATED COMPOSITE MATERIALS PRIVATE LIMITED OPERATING IN
MANUFACTURING INDUSTRY AT JASPUR, UTTARAKHAND**
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of
India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	Associated Composite Materials Pvt Ltd CIN: U51494DL2008PTC177238 PAN: AAGCA9848P
2.	Address of the registered office	Registered Office: 17, Community Center, New Friends Colony, South Delhi-110065 Factory Location: 184/3 Rehma Pur, Jaspur, Distt. Udham Singh Nagar, Uttarakhand – 244713
3.	URL of website	https://acm.cirp.in/
4.	Details of place where majority of fixed assets are located	Factory Location: 184/3 Rehma Pur, Jaspur, Distt. Udham Singh Nagar, Uttarakhand – 244713
5.	Installed capacity of main products/ services	Non-operational since March 31, 2017 500 Architectural Glass per day.
6.	Quantity and value of main products/ services sold in last financial year	For F.Y. 2021-22 – NIL For F.Y. 2022-23 – NIL
7.	Number of employees/ workmen	0 (NIL)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be requested over mail at: acm.cirp@gmail.com OR Visit at https://acm.cirp.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be requested over mail at: acm.cirp@gmail.com OR Visit at https://acm.cirp.in/
10.	Last date for receipt of expression of interest	February 06, 2024
11.	Date of issue of provisional list of prospective resolution applicants	February 16, 2024
12.	Last date for submission of objections to provisional list	February 21, 2024
13.	Date of issue of final list of prospective resolution applicants	March 02, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	March 07, 2024
15.	Last date for submission of resolution plans	April 06, 2024
16.	Process email id to submit Expression of Interest	acm.cirp@gmail.com

Date: January 22, 2024
Place: New Delhi


Shamsheer Bahadur Singh
 Resolution Professional
 For Associated Composite Material Private Limited
 Reg. No.: IBBI/IPA-003/0341/2021-2022/13623
 IBBI Reg. Address: 48 Sidhartha Apartment, Behind Inder Enclave Rohtak Road,
 Opposite Jwala Puri No. 5, New Delhi-110087
 Communication Address: D-54, First Floor, Defence Colony, New Delhi-110024